## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 52(ND)14 CA. NO.

CORAM:

# PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

**NAME OF THE COMPANY:** M/s. Shiv Pratap Gurjar & Anr. Vs. Shree Govind Town Planners Pvt. Ltd. & Ors.

#### SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME DESIGNA		TION	REPRESENTATION	SIGNATURE
2	SHAILOSH	SUMON	Bdu	R-1-5	Sharles
2.	SHIVAM CMA	INANA	Adv.	Petitionuers	thim

#### ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner seeks and is given one week's time as last chance to file the reply to the application for the reinstatement of the Directors. Learned counsel for the petitioner shall provide a copy of the reply to the learned counsel for the respondent and the learned counsel for the respondent shall be at liberty to file the rejoinder, if any, within a week's time thereafter.

List on 05.12.2016.

(R.Varadharajan) Member (Judicial)

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(Maharaj Krishan Hanjura) Member (Judicial)